

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

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Subject: Allocation of Litigation work of Skill Development Department in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 6893 -JK(LD) of 2023,**  
**Dated. 25- 05- 2023.**

In partial modification of Government Order No. 8489-JK(LD) of 2022 dated 11-10-2022, it is hereby ordered that the litigation work of Skill Development Department in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Shri K.D.S. Kotwal Deputy Advocate General in addition to his own assignments.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Jud/153/2021-10

Dated. 25-05-2023.

Copy to the:

1. Principal Secretary to Government, Skill Development Department.
2. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
3. Director Information, J&K, Jammu.
4. Director Archives, Archaeology and Museums, J&K, Jammu.
5. Director Litigation Jammu.
6. Shri K.D.S. Kotwal Deputy Advocate General
7. All Officers of the Department of Law, Justice and Parliamentary Affairs.
8. Private Secretary to Chief Secretary for information of the Chief Secretary.
9. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Website Section.
11. Government Order File.
12. Concerned File.

(Reyaz Ali Bhat)  
**Assistant Legal Remembrancer**

*Reyaz Ali Bhat*  
*25-05-23*  
*(Signature)*  
*25-05-2023.*